

[Print](#)**Defective Case Register from 2026-10-06 to 2026-10-06**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/46452/2026	SHIBANI SAMARPITA OJHA	2026-10-06	In synopsis and date chart not correctly page marked.
2	D-WP(C)/46765/2026	RASHMITA SAHU	2026-10-06	6.V.Receipt Showing Serv.copy To cg not Filed.
3	D-WP(C)/46709/2026	DILIP KUMAR SAHU	2026-10-06	10.II.Subject Code incorrectly Mentioned
4	D-FAO/46933/2026	PRASANTA KUMAR MAHALI	2026-10-06	1.. Period of Delay 110 days
5	D-WP(C)/46759/2026	SURJYA NARAYAN SAHU	2026-10-06	1. Page No. 19 Annex-1 and Page No.29 Annex-3 not exhibited. 2. Annexure number not correctly furnished in page no.39.
6	D-WA/44790/2026	UPENDRA KUMAR SAMAL (SR. ADV.)	2026-10-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Legible copy of page no. 105 162 163 198 199 202 are to be filed
7	D-FAO/46990/2026	SATYABAN SAHOO	2026-10-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
8	D-WP(C)/46596/2026	SHIBANI SAMARPITA OJHA	2026-10-06	1.Synopsis and date chart not alphabetically paginated.
9	D-WP(C)/46565/2026	SANGRAM SENAPATI	2026-10-06	1.Annx.2 and 5 not legible
10	D-CRLREV/29920/2026	RAMESH CHANDRA MAHARANA	2026-10-06	CRLMC mentioned instead of CRLREV in declaration .
11	D-WP(C)/46507/2026	DURGESH NARAYAN RATH	2026-10-06	1.page no.43 not legible
12	D-ABLAPL/30729/2026	BIBHUTI RANJAN SWAIN	2026-10-06	1. Notarial Affidavit not signed by the concerned Notary. 2. Synopsis and date chart not page mark separately.
13	D-WP(C)/46434/2026	ADHIRAJ MOHANTY	2026-10-06	1. All Annexures are not attested. 2. At page no 11 marked Annexure-5 instead of Annexure-4
14	D-WP(C)/46408/2026	PRAKASH KUMAR MISHRA	2026-10-06	Page No. 87-96 not legible.
15	D-CRLMC/30361/2026	DIPTENDU SUNDAR RAY	2026-10-06	1. Name of the PS and PS case number not furnished in the petition.
16	D-CRLMC/30313/2026	SWARUP NAYAK	2026-10-06	1. Page no.29 Annex-3 not exhibited. 2. Nomenclature not furnished in V.nama.
17	D-BLAPL/18097/2026	BIDYADHAR MANSING	2026-10-06	1. Name of the victim and details at cause title and bail application to be removed 2. Put up for S.R there after
18	D-BLAPL/30381/2026	CHIRANJIB ROUT	2026-10-06	1. last page of Affidavit is not paginated
19	D-WP(C)/46741/2026	LINGARAJ SARANGI	2026-10-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. Opp party no 1 department not furnished. 2. Annexure-1 not legible 3. After page 19 another page not page marked. 4. Annexure-2 not attested 5. After page 24 another page not page marked. 6. page no 24 marked twice 7. Annexure-5 9 15 not legible 8. Court fee Rs 6/- deficient in W.P 9. Put up for S.R there after
20	D-WP(C)/46886/2026	NARESH CHANDRA JENA	2026-10-06	1. Page nos.14 15 20 and 21 not neat and legible.
21	D-ABLAPL/30581/2026	SWETA ROUTRAY	2026-10-06	Page 26 and 27 are not legible
22	D-WP(C)/46681/2026	SHIBANI SAMARPITA OJHA	2026-10-06	1.Synopsis and date chart not alphabetically paginated.
23	D-BLAPL/30559/2026	SUJIT KUMAR SWAIN	2026-10-06	1. Whether 1st or 2nd.... bail application not mentioned.
24	D-WP(C)/47172/2026	AMRITA MISHRA	2026-10-06	20-VERNACULAR CERTIFICATE NOT FURNISHED. Synopsis and date chart not correctly page marked. Page no.48 not in the petition.
25	D-WP(C)/46758/2026	DEBRAT SETHY	2026-10-06	14-NOT PROPERLY INDEXED. 1.Not Page mark in Index.
26	D-WP(C)/46790/2026	SUBHADUTTA ROUTRAY	2026-10-06	1. Annx-3 is not legible. 2. Mobile Phone Numbers Of All The Signing Advocates Not Indicated.
27	D-CRLMC/30573/2026	AMITAV TRIPATHY	2026-10-06	1. Copy of Annexures-1 and 2 disclosing the name of Informant/Victim be kept in cover.
28	D-ABLAPL/30629/2026	SIDDHARTH GOUTAM DAS	2026-10-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Reference certificate not correctly furnished.
29	D-WP(C)/45977/2026	PRAFULLA CHANDRA ACHARYA	2026-10-06	Paragraphs not properly mentioned in petition as well as declaration.
30	D-WP(C)/47134/2026	NARESH CHANDRA JENA	2026-10-06	1. Page no. 14 15 20 and 21 not legible.
31	D-CMAPL/45517/2026	ADV.	2026-10-06	Put up for further SR after filing of certified Copy of dismissal order.
32	D-ABLAPL/30628/2026	SIDDHARTH GOUTAM DAS	2026-10-06	1. Code no. not mentioned in the A. bail application.
33	D-WP(C)/46928/2026	ABHISHEK SAHOO	2026-10-06	1. In Index, next Page of the Synopsis has not been marked as A1 2. Ld. Advocate Mr. Joshi has not furnished his Mobile No. 3. Receipt Showing Serv.copy To ct not Filed.
34	D-ABLAPL/30542/2026	BISWORANJAN SWAIN	2026-10-06	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Details of the informant/victim need to be redacted from all places of

				Annexure 1 30.II.Petition not correctly addressed to Honorable Court
35	D-WP(C)/47140/2026	TANMAY MISHRA	2026-10-06	Page 46 and 49 are not legible
36	D-WP(C)/46592/2026	ARUN KUMAR ROUT	2026-10-06	1.synopsis and date chart not alphabetically paginated.2.Occupation not furnished in affidavit.3.In Declaration information obtained from sources left blank
37	D-WP(C)/47069/2026	SUBHAM AGRAWAL	2026-10-06	Page 32 and 33 not legible
38	D-CRLMC/30508/2026	DR. SUSANT KUMAR KANUNGO	2026-10-06	Receipt Showing Serv.copy To Vigilance not Filed.
39	D-WP(C)/47153/2026	JAYASHREE BISWAL	2026-10-06	Synopsis and date chart not correctly page marked.
40	D-BLAPL/29299/2026	MANOJ KUMAR PATI	2026-10-06	Name of Victim /Informant mentioned in Page No.12 be Redacted.
41	D-WP(C)/46814/2026	SOUBHAGYA SWAIN	2026-10-06	14-NOT PROPERLY INDEXED. Vakalatnama Not Properly executed,accepted.
42	D-WP(C)/46980/2026	SUDHIR KUMAR MALLICK	2026-10-06	1. Page no.14 filed twice.
43	D-WP(C)/47090/2026	HARIPAD MOHANTY	2026-10-06	1.Annx.3 6 and 9 not legible
44	D-WP(C)/46455/2026	SHIBANI SAMARPITA OJHA	2026-10-06	Synopsis and date chart not correctly page marked.
45	D-BLAPL/30605/2026	ARUNA NAYAK	2026-10-06	1. A legible copy of Annexure 1 is required for further SR
46	D-WP(C)/46462/2026	SHIBANI SAMARPITA OJHA	2026-10-06	Synopsis and date chart not correctly page marked.
47	D-WP(C)/46781/2026	LOKESH GOURAV MOHARANA	2026-10-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
48	D-BLAPL/29182/2026	RAJKISHORE SWAIN	2026-10-06	1. Reference certificate is not correctly furnished. 2. The name and address of the Victim and her relations name may be redacted from F.I.R copy under Annexures 1 3. The un-redacted copies of the same may be kept in sealed cover 4. Paragraphs mentioned in the petition are not under the Affidavit. 5. Page 12 is not legible properly.
49	D-WP(C)/46226/2026	BISWA MOHAN PATTANAIAK	2026-10-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Nomenclature of the case(WP(C)(PIL) not mentioned at the top of the cause title. 2. Paragraph no. not correctly furnished in declaration.3. Paragraph no. not correctly furnished in the petition.4.Ground not furnished in the petition.5.Annexure-11 to be corrected page in Book mark.

50	D-CRLA/30560/2026	KHAGESWAR BEHERA	2026-10-06	Name of Victim and her details to be redacted from Annex-3 be kept sealed cover.
51	D-CRLMC/30512/2026	RAJENDRA NARAYAN ROUT	2026-10-06	i) Affidavit not executed by the Petitioner nos.1 and 2.
52	D-WP(C)/46687/2026	KUNAL KUMAR SWAIN	2026-10-06	1. page no.30 and 33 not legible
53	D-ABLAPL/30563/2026	SANTOSH KUMAR DASH	2026-10-06	i) Reference Certificate not properly furnished.
54	D-ABLAPL/30614/2026	SRICHARAN DAS	2026-10-06	1. Reference certificate not properly furnished. (1st or 2nd not mentioned) 2. Vernacular certificate not submitted in the Affidavit.
55	D-WP(C)/47136/2026	NARESH CHANDRA JENA	2026-10-06	1. Page no. 14 15 20 and 21 not legible.
56	D-CRLMC/30598/2026	BYOMAKESH TRIPATHY	2026-10-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration of I.A.
57	D-ABLAPL/30556/2026	BIBHUTI RANJAN MOHANTY	2026-10-06	1. Whether the A.bail petition is 1st or 2nd..... not mentioned.
58	D-BLAPL/30636/2026	SANJIB KUMAR BHANJADEO	2026-10-06	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per standing Order No. 1 of 2024 of the Court
59	D-CMAPL/46227/2026	BIKRAM CHANDRA GHADAI	2026-10-06	Period of Delay 2773 Days. 1. In Index and Synopsis, second page of the Synopsis has not been marked as A1 2. Death Certificate of Appellant No. 4 Late Nishamani Ram has not been furnished as mentioned in Aneexure 2 3. LAAMW Fee of Rs. 10 in shape of Stamp has not been affixed on the V. nama
60	D-CRLMC/30578/2026	RUDRA PRASAD MOHAPATRA	2026-10-06	i) C.copy of Annexure-3 not filed. ii) Paragraphs not properly mentioned on Declaration in IA.
61	D-WP(C)/46598/2026	SHIBANI SAMARPITA OJHA	2026-10-06	1. Synopsis and date chart not alphabetically paginated.
62	D-FAO/46994/2026	SATYABAN SAHOO	2026-10-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
63	D-WP(C)/46364/2026	TANMAY MISHRA	2026-10-06	1. Annexure 1 2 3 and page Nos.25 28 30 31 32 35 38 45 and 86 are not legible properly.
64	D-WA/44675/2026	SASWAT DAS, A.G.A	2026-10-06	Anx-2 not properly page marked.
65	D-WP(C)/46504/2026	SADASIVA PATRA (1)	2026-10-06	10.II.Subject Code incorrectly Mentioned
66	D-WP(C)/46972/2026	DR.PURUSOTTAM CHULI	2026-10-06	1. HBAWF Fee Rs. 50/- to be paid on V.nama.
67	D-BLAPL/30621/2026	SURYAKANTA DWIBEDI	2026-10-06	1. In Bookmark, the date vide Annexure 2 shall be 02.07.2026 which be rectified by the Office 2. one of the Ld. Advocates has not put his signature in the V. nama
68	D-CRLREV/30082/2026	SOUBHAGYA KUMAR DASH	2026-10-06	1. Aurhentication Fee Rs 3. 30 /- not paid . 2. Receipt showing copy on Vig. to be served

69	D-WP(C)/46505/2026	SADASIVA PATRA (1)	2026-10-06	10.I.Subject Code Not Furnished .
70	D-WP(C)/47171/2026	PRAGYAN PARAMITA MOHANTY	2026-10-06	20-VERNACULAR CERTIFICATE NOT FURNISHED.
71	D-WP(C)/46360/2026	CHITTA RANJAN LENKA	2026-10-06	1. Annexure 4 is not legible properly..
72	D-RPFAM/47076/2026	AMITAV TRIPATHY	2026-10-06	good ground not furnished
73	D-BLAPL/30615/2026	SATYA JEET ROUT	2026-10-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
74	D-ABLAPL/30535/2026	AVIRAM PATRA	2026-10-06	1. The sequence of ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 2. Ld. advocate S.R. Das has not furnished his Mobile No. in the V. nama
75	D-WP(C)/47269/2026	SUBHASREE MOHANTY	2026-10-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
76	D-BLAPL/30658/2026	LAMBODOR ACHARI	2026-10-06	Provision Law not correctly furnished. Name of P.S in FIR does not tally with petition. ii)Details of the victim to be redacted and unredacted documents be kept in a sealed cover.
77	D-WP(C)/46469/2026	SUPRAVA BEHERA	2026-10-06	Details address of op No -1 not mentioned.
78	D-CRLA/29934/2026	PRANAB KUMAR DAS	2026-10-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Earlier CRLA disposed of and mentioned in the Ref. Certificate is not matching with the FIR Details of the Office. Further dates of disposal of the said cases need to be mentioned in the Ref. Certificate.
79	D-CRLMC/30672/2026	ANIRUDHA DAS	2026-10-06	1. C.Copy of F.I.R. to be filed.
80	D-WP(C)/47135/2026	NARESH CHANDRA JENA	2026-10-06	1. Page no. 14 15 20 and 21 not legible.
81	D-CRLMC/30676/2026	SWETLANA DAS	2026-10-06	Receipt Showing Serv.copy To Vigilance not Filed.
82	D-WP(C)/45331/2026	SAUBHAGYA KETAN NAYAK	2026-10-06	Age of the petitioner No.3 not mentioned.
83	D-ABLAPL/30638/2026	SATYA RANJAN MULIA	2026-10-06	Paragraph in the declaration is wrong.
84	D-CRLMC/30561/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-10-06	i)Details of the victim to be redacted and unredacted documents be kept in a sealed cover.ii)Paragraph nos.not properly mentioned on Declaration in IA
85	D-CRLMC/30554/2026	BYOMAKESH TRIPATHY	2026-10-06	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Paragraph no. not correctly furnished in declaration of I.A
86	D-WP(C)/46783/2026	SHAKTI SEKHAR	2026-10-06	Page 19 is not legible
87	D-ABLAPL/30619/2026	PRANAY KUMAR MAHARAJ	2026-10-06	Annex-1 is not legible. 2) C.fees Rs.50/- is deficient in v.nama
88	D-WP(C)/47079/2026	NIRANJAN NAYAK	2026-10-06	Bar Member welfare of Rs.50/- not paid.
89	D-WP(C)/47138/2026	NARESH CHANDRA JENA	2026-10-06	1. page no. 14 15 20 and 21 not legible.
90	D-ABLAPL/30710/2026	ARIJEET MISHRA	2026-10-06	Page 10 is not legible
91	D-RVWPET/47016/2026	ADV	2026-10-06	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. Op no. 4 5 and 7 to 21 in wp (c) are not made party in RVWPET. 3. i) Op no. 4 5 and 7 to 21 in wp (c) are not made party in RVWPET. ii) Reference certificate not furnished. iii) District of op no. 1 not furnished in cause title. iv) Put up for SR after removal of defects.
92	D-ABLAPL/30590/2026	SWETA ROUSTRAY	2026-10-06	Page 26 and 27 are not legible
93	D-WP(C)/46684/2026	SHIBANI SAMARPITA OJHA	2026-10-06	1. Synopsis and date chart not alphabetically paginated.
94	D-CRLMP/10290/2026	AJIT CH MOHAPATRA	2026-10-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. LAA Rs. 10/- to be paid and Nomenclature not correctly furnished in V.nama.
95	D-CRLA/30600/2026	PANCHANAN PANIGRAHI	2026-10-06	1. Name of Informant/ Victim /relatives Along with details to be redacted from page-52, 53 and 54.
96	D-ABLAPL/30579/2026	SWETA ROUSTRAY	2026-10-06	i) A. Bail Application not properly paginated in index. ii) P.S. case no. is not legible in CT and not proper in para-1.
97	D-CRLA/30477/2026	RAJIB RATH	2026-10-06	Put up SR after filing C. copy Annex-1
98	D-WP(C)/46594/2026	JAGAMOHAN PATTANAIK	2026-10-06	6. II. Receipt Showing Serv. copy To it not Filed.
99	D-BLAPL/30332/2026	SURYAKANTA DWIBEDI	2026-10-06	1. Details of the Informant / Victim need to be redacted from all places of Annexure 1 2. Page 10 is not legible
100	D-EXP/47139/2026	PRASANTA KUMAR MISHRA	2026-10-06	District of op not mentioned in cause title.
101	D-WP(C)/47398/2026	HARISANKAR MAHAPATRA	2026-10-06	6. V. Receipt Showing Serv. copy To cg not Filed.

102	D-CRLMC/30673/2026	RUDRA MADHAB BISHWAL	2026-10-06	1.C.Copy of impugned order dated 21.09.2026 vide Annexure-2 to be filed.
103	D-ABLAPL/30558/2026	SISIR KUMAR NAYAK	2026-10-06	1. Reference certificate not properly furnished.
104	D-ABLAPL/30583/2026	SK. ZAFARULLA	2026-10-06	Serial No. of the petitioner in the previous ABLAPL applications not mentioned in the reference certificate.
105	D-CRLMP/30602/2026	ASHOK KUMAR SAHOO	2026-10-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
106	D-ABLAPL/30634/2026	SATYAM DAS PATTANAIK	2026-10-06	1.Reference certificate not properly furnished. 2.Synopsis and date chart not page marked. 3.In index, Anx-1 not page marked.
107	D-WP(C)/46739/2026	DIBYAJYOTI NAYAK	2026-10-06	1.Question of Maintainability of WP(C) and in view of prayer made CRLMP may lie.
108	D-FAO/45316/2026	PRADEEPTA KUMAR SWAIN	2026-10-06	1.Period of Delay 2802 days petitioner no-2 to 5 in GIA case are not parties in present appeal
109	D-WP(C)/46907/2026	SOHAN MISHRA	2026-10-06	1. Index has not been marked as C in respect of Page No. 2 2. Last Paragraph number has not been mentioned in the Affidavit at Undertaking
110	D-ABLAPL/30758/2026	KHUSBU PANIGRAHI	2026-10-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
111	D-WA/45035/2026	MAMATA MISHRA	2026-10-06	i) Status of parties not furnished . ii) Date of order not correctly furnished in being aggrieved.
112	D-WA/45016/2026	BISWABARA DASH,A.S.C	2026-10-06	Anx-2 wrongly mentioned in being aggrieved para.
113	D-BLAPL/30383/2026	JITENDRA SAMANTARAY	2026-10-06	1. The Synopsis and Dates and Events shall be furnished in separate sheets.
114	D-WP(C)/47031/2026	ABHIRAM SWAIN	2026-10-06	1.Synopsis and date chart not page marked. 2.Mobile no.of Ld.counsel Mr.Abinash Swain,N.C.Moharana,D.C.Behera not furnished. 3. Receipt Showing Serv.copy To cg not Filed.
115	D-ABLAPL/30580/2026	SAROJ KUMAR PADHY	2026-10-06	Disposed date of earlier ABLAPL petition not mentioned.2)Serial No. of the petitioner in the previous ABLAPL applications not mentioned in the reference certificate.
116	D-WP(C)/46395/2026	PRAVASH CHANDRA JENA	2026-10-06	As per Prayer of the petition, the Commissioner, Consolidation and Settlement, Odisha is not a Opposite party.
117	D-WP(C)/46782/2026	SUBHADUTTA ROUTRAY	2026-10-06	Mobile Phone Numbers Of All The Signing Advocates Not Indicated
118	D-LAA/21817/2026	BHABANI SHANKAR RAYAGURU, (SR. P.C)	2026-10-06	1. AU fee Rs 1.10 Not Paid. 2.C.Fee Payable be corrected in the Appeal Memo and in the I.A also.
119	D-BLAPL/30572/2026	SK. ZAFARULLA	2026-10-06	1. In reference certificate Bail application no. (i.e. 2nd) not mentioned.
120	D-CRLA/30207/2026	DEEPAK RANJAN SUNDARAY	2026-10-06	Put up SR after filing c. copy Annex-2.

121	D-CRLMP/29916/2026	HEMANT KUMAR MUND	2026-10-06	1. T.R.Case No.under Annexure-4 does not tally with Synopsis and Petition
122	D-FAO/46874/2026	DEBASISH PATNAIK	2026-10-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Period of Delay 667 days
123	D-WP(C)/46532/2026	ASISH MISHRA	2026-10-06	1. Page no 81 not legible.
124	D-WP(C)/46747/2026	PRASANTA KUMAR DAS	2026-10-06	1. In cause title Wrongly mentioned And instead of versus after Name and Address of the petitioner. 6.V.Receipt Showing Serv.copy To cg not Filed.
125	D-BLAPL/30680/2026	DEVASHIS PANDA	2026-10-06	1. Reference certificate is not correctly furnished. 2. Paragraphs in the petitions is not numbered serially. 3.The relationship of the deponent with the petitioner has not been mentioned in the Affidavit.
126	D-ABLAPL/30668/2026	BISWARANJAN DALAI	2026-10-06	Serial No. of the petitioner in the previous ABLAPL applications not mentioned in the reference certificate
127	D-WP(C)/46892/2026	NARESH CHANDRA JENA	2026-10-06	1.Page nos.14 15 20 and 21 not neat and legible.
128	D-ABLAPL/30624/2026	SIDDHARTH GOUTAM DAS	2026-10-06	1. Code no. not mention in the A. bail application.
129	D-WP(C)/46693/2026	CHANDRAKANTA NAYAK	2026-10-06	1.synopsis and date chart not alphabetically paginated.
130	D-WP(C)/46768/2026	RANJAN KUMAR ROUT	2026-10-06	1. In declaration under affidavit, no. of paragraphs not furnished.
131	D-MACA/45718/2026	DHANANJAYA MUND	2026-10-06	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2 not paid
132	D-BLAPL/30607/2026	LAMBODOR ACHARI	2026-10-06	1. Offence under section as mentioned in the Rejection Order is not matching with the Cause Title, Para 1 of the Bail Application and Synopsis 2. Pages next to Pages 19 20 21 22 and 23 have not been paginated 3. one of the Ld. Advocates has not put his signature and furnished his Enrollment No. and Mobile No. in the V. nama
133	D-BLAPL/29448/2026	PRADEEP TIWARI	2026-10-06	1.Reference certificate is not correctly furnished. 2.The name of the S.T. case No. mentioned in the Rejection order does not tally with that of Cause Title and petition.
134	D-RSA/45955/2026	SUSMITA PATTNAIK	2026-10-06	1. Court Fee Rs.375/- Payable,Not Paid. 2.Copy of Trial Court Judgement / Order C.Copy Not Filed. 3.Put up for further S.R after Payment of C.Fee for computing the period of limitation.
135	D-WP(C)/46890/2026	NARESH CHANDRA JENA	2026-10-06	1. Page nos.14 15 20 and 21 not neat and legible.
136	D-WP(C)/46424/2026	PRAKASH KUMAR MISHRA	2026-10-06	1. After page 56, another blank page to be removed. 2. In Annexure-8 representation not related to the petitioner
137	D-FAO/46996/2026	SATYABAN SAHOO	2026-10-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

138	D-RSA/45471/2026	PRASANTA KUMAR SATAPATHY	2026-10-06	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 1.10 Not Paid. Decree Rs 4.50 Not Paid.
139	D-CRLMC/30511/2026	RAJENDRA NARAYAN ROUT	2026-10-06	Occurrence place to be redacted.
140	D-WP(C)/46458/2026	SHIBANI SAMARPITA OJHA	2026-10-06	Synopsis and date chart not correctly page marked.
141	D-ABLAPL/30762/2026	MANOJA KUMAR KHUNTIA	2026-10-06	Name, address, mobile No. of the victim/informant be redacted from annx-1
142	D-WP(C)/47177/2026	SIDHARTHA MISHRA	2026-10-06	1.Synopsis and date chart not correctly page marked. 2.In declaration paragraph not mentioned. 3.In Anx-7 representation date in book mark and petition copy does not tally.
143	D-RSA/45810/2026	RAMAKANT MOHANTY, SR. ADV.	2026-10-06	Valuation and C.Fee Payable be corrected in the Memo of Appeal.
144	D-CONTC/46738/2026	JAYDEEP PAL	2026-10-06	1.LAA fee of Rs.10/-not paid on V.nama
145	D-WP(C)/46401/2026	PRAKASH KUMAR MISHRA	2026-10-06	Page No.87-96 not legible.
146	D-BLAPL/30496/2026	BABITA DASH	2026-10-06	1. Page 11 is not legible 2. Rs. 50/- in shape of Stamp towards OHCBAMW Fee has not been affixed on the V. nama.
147	D-CRLMP/30543/2026	DEEPALI MAHAPATRA	2026-10-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
148	D-CRLMC/30667/2026	MANAS KUMAR CHAND	2026-10-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of Father of the deponent in affidavit does not tally with cause title.
149	D-WP(C)/46767/2026	RANJAN KUMAR ROUT	2026-10-06	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Age of the petitioner not furnished in cause title of the W.P
150	D-WP(C)/46419/2026	PRAKASH KUMAR MISHRA	2026-10-06	1. After page 56 another blank page to be removed. 2. In Annexure-8 representation not related to the petitioner
151	D-FAO/46989/2026	SATYABAN SAHOO	2026-10-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
152	D-ABLAPL/30637/2026	RAKESH BEHERA	2026-10-06	1.Reference certificate not correctly furnished. 2.Synopsis not correctly page marked.
153	D-CRLMC/30627/2026	JANMEAJAYA DASH	2026-10-06	.Receipt Showing Serv.copy To CBI not Filed.
154	D-ABLAPL/30733/2026	AMIT KUMAR SAHU	2026-10-06	1. Whether 1st or 2nd..... A.bail application not mentioned.
155	D-BLAPL/30537/2026	UMAKANTA BARIK	2026-10-06	1. The name and address of the victim and her relations name may be redacted from the petition.F.I.R. copy and Annexures. 2. The

				un-redacted F.I.R. and Annexures may be kept in sealed cover.
156	D-WP(C)/46415/2026	PRAKASH KUMAR MISHRA	2026-10-06	1. After page 56 another blank page to be removed 2. In Annexure-8 representation not related to the petitioner
157	D-WP(C)/46361/2026	TANMAY MISHRA	2026-10-06	1.The name of the petitioner mentioned at the top of the Affidavit is not correctly furnished. 2. Annexure 1 2 3 4 5 and 7 are not legible properly.
158	D-WP(C)/46674/2026	SHIBANI SAMARPITA OJHA	2026-10-06	10.I.Subject Code Not Furnished .
159	D-BLAPL/30686/2026	PRATYUSHA NAIDU	2026-10-06	1. copy is not served. 2. Reference certificate is not correctly furnished. 3. Page No. 15 is not legible properly.
160	D-WP(C)/47137/2026	PRAVAT KUMAR NAYAK	2026-10-06	1. Paragraph no. wrongly mentioned in the declaration of the Affidavit. 2. Page no.21 and 58 cross marked. 3. Page no.50 not legible 4. I.A. not page mark.
161	D-BLAPL/30567/2026	RABINDRA PRASAD PATNAIK	2026-10-06	C.Fees Rs.60/- is deficient in V.NAMA
162	D-RSA/45608/2026	RABINDRANATH BARIK	2026-10-06	1.) Provision of Law Furnished but Incorrect. 2.Valuation and C.Fee Payable be furnished in the Memo of Appeal.Put up for further S.R after rectification for computing the period of limitation.
163	D-WP(C)/47083/2026	SABYASACHI PANDA	2026-10-06	10.I.Subject Code Not Furnished .
164	D-BLAPL/30641/2026	ADITI HOTA	2026-10-06	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court.
165	D-WP(C)/46734/2026	BHABANI PRASAD MOHANTY	2026-10-06	1.Copy not served on GST. 2.Annx.8 and 9 not legible.
166	D-CONTC/46745/2026	ADV	2026-10-06	Code wrongly indicated
167	D-ABLAPL/29494/2026	ARJUNA CHARANA BEHERA	2026-10-06	1. The name and address of the Victim/Informant and her relations may be redacted form the petition and F.I.R copies. 2. The un-redacted F.I.R.copies may be may be kept in sealed cover.
168	D-CRLMC/30708/2026	JANAKI KANTA MAHAPATRA	2026-10-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. C.Copy of F.I.R. to be filed.2.Copy of Annexures-1 and 3 disclosing the name of Informant/Victim be kept in cover
169	D-ABLAPL/30732/2026	SMRUTI RANJAN NAYAK	2026-10-06	1. Whether A. bail application 1st or 2nd time not mentioned.
170	D-WP(C)/47168/2026	SUKANTA KUMAR DALAI	2026-10-06	1. Ground not furnished.2.Rule-8 of O.H.C. (PIL) not complied.
171	D-ABLAPL/30536/2026	JNYANANANDA PANDA	2026-10-06	1. The sequence of ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court

172	D-MATA/44705/2026	RAGHUNATH DAS MOHAPATRA	2026-10-06	1. Period of Delay 13 days 2.. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5/ not paid 3.good ground not furnished
173	D-WP(C)/46694/2026	BISWAJIT NAYAK	2026-10-06	1.Page marking of Index not done properly.2.Question of Maintainability of WP(C).As interim Order passed by family Court in Crl.Petition is under challenge CRLMP may lie.
174	D-FAO/46992/2026	SATYABAN SAHOO	2026-10-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
175	D-WA/44406/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-10-06	Age of the deponent mentioned in affidavit does not tally with declaration both the I.As.
176	D-CRLMC/30427/2026	GOPAL KRISHNA NAYAK	2026-10-06	1. Nomenclature not correctly furnished Sl. no.3 in Index. 2. Phone number and Name of the Victim / Informant Redacting from page no.8 and para No.1. 3. Prayer of the CRLMC not correctly furnished. 4. Seal cover should be attached after V.nama.
177	D-ABLAPL/30623/2026	SANTOSH KUMAR MAHANTY	2026-10-06	1. Reference certificate not properly furnished.
178	D-ABLAPL/30616/2026	DEEPAK PANDA	2026-10-06	1. Bail application either 1st time or 2nd time.... not mentioned in the reference certificate.2. High Court BAR Association welfare fund fee not submitted in the V. Nama.
179	D-ABLAPL/30031/2026	PRAMOD KUMAR JENA	2026-10-06	i)Name ,address ,School name and details of the Victim to be redacted in entire Petition. Put up thereafter for further SR.
180	D-ABLAPL/30552/2026	PRAMODA KUMAR MISHRA	2026-10-06	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 2. Details of Petitioner No. 2 have not been mentioned in the V. nama
181	D-BLAPL/30530/2026	BIRAJA PRASANNA DAS	2026-10-06	1. The Reference certificate is not correctly furnished 2. The name and address of the victim and her relations name may be redacted from petition and F.I.R.copy. 3.The un-redacted F.I.R. may be kept in sealed cover.
182	D-CRLMA/30446/2026	SANTOSH KUMAR MUND, SPECIAL PUBLIC PROSECUTOR, (NIA)	2026-10-06	iv)Proper c.fee not paid in V.nama and CT
183	D-WP(C)/46893/2026	ADAM ALI KHAN	2026-10-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not furnished in both declaration.

184	D-WP(C)/46463/2026	SOURAV SUMAN BHUYAN	2026-10-06	1.In index Synopsis and date chart not page marked. 2.Page no.79 not legible.
185	D-BLAPL/30593/2026	RAJIB RATH	2026-10-06	Paragraph No.7 repeated twice.
186	D-WP(C)/46820/2026	SISIR DAS	2026-10-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Welfare fee of Rs.50/- not paid in V.nama.2. Page no.26. not legible.
187	D-CMP/46967/2026	ALOK KUMAR PANDA	2026-10-06	The discrepancy in the name of O.P No-7 as per Trial Court be reconciled.
188	D-ABLAPL/30587/2026	SWETA ROUTRAY	2026-10-06	1.Date chart not properly numbered in the index. 2. Whether 1st or 2nd.....time not mentioned in the reference certificate.
189	D-WP(C)/46812/2026	DIPTI RANJAN BHOKTA	2026-10-06	1. Date of order under Annexure-8 does not tally with Index
190	D-WP(C)/46866/2026	SUKANTA KUMAR NAYAK	2026-10-06	1. Welfare fee of Rs.50/- not paid in V.nama.